nente is being encouraged through fiscal concessions.

addition, Government encourag,-tog innovative technologies for produe-HoN of flyasth based blotto, bricks ready mist concrete etc. for which fnceel coneer, sions are being granted a scheme relat. ing to Nationa Netwoeks of Building Centre is in operation to provide training 80 the artisans in new technologies and to popularise cost effective &, innovative technologies in construction. Some of the Building Centres have taken up construction work and production of building nateriaials.

Repeal of Urban Land (Ceiling Regulation) Act 1976 will also pave way for release of more land and facilitate land assembly for the purpose of constructionl. The recent tax concession given fat hous-

CONSTRUCTION OF DWELLING UNITS IN EAST DELHI

1685. SHRI **RAJNATH** SINGH SURYA': Will the Minister ot URBAN **AFFAIRS** AND EMPLOYMENT be pleased to state:

- (a) whether it 50 a fact that the Growth Techno Project Ltd has been allowed to construct some 5000 dwelling units in Ease Delhi;
 - (b) if so, the details thereof:
- (c) whether any time schedule has been fixe.d for its completion; and
 - (d) if so, the details thereof?

THE MINISTER OF URBAN AF-FAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) to (d) The DDA has reported that the Growth Techno Project Ltd. is not executing any housing project in East Delhi.

Urban Areas sutfering Laek of Sasiteita SMI Draiong

ANIL 1686. SHRI SHARMA: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) whether there is any proposal under Government's consideration to identify urban areas all over the ountry which suffer from lack of sanitation and drainage:
- (b) whether my survey has been dene on a derailed basis by Government; and
 - (c)if so, the number of badly affected areas in Himachal Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND (SHRI BANDARU EMPLOYMENT DATTATREYA): (a) No, Sir. Urban drainage/sanitation being a State subject, it is primarily the responsibility of the State Governments to provide these facilities in their respective areas.

- (b) No, Sir. No detailed survey has been done by she Central Government.
 - (c) Does not arise.

Minise of public land

1687. SHRI **GOPALSINGH** G SOLANKI: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that C-Block Park of Rehabilitation Ministry Employ- ees Cooperative Group House Building Society Ltd., Shivalik, New Delhi, ear- marked for She porpose of school is being used for other purposes of having cocktails/entertainment parties/marriagas as the rate of Rs. 2,500 per function besides security of Rs. 3000;
- (b) whether Government have granted the permission to misuse the' plot;;
- (c) if not, the steps being taken gainst the management of the society for lapse; and
- (d) whether Government propose to restrict the society for the misuse of this park forthwith and if not, the reasons

therefor?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) As per inspection conducted by the office of Regis-